

Sixteenth Loksabha

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Title: Regarding reported death of 35 dalits in last 100 days while executing sanitary services.

SHRI GEORGE BAKER (NOMINATED): Sir, through you, I would like to draw the attention of the Government of India to the fate of Safaikaramcharis all over the country. In the period from 1st April to 10th July, 2017, 35 people have died while cleaning sewers and septic tanks. Despite the Supreme Court's judgements, it is estimated that 1470 people have died in sewer lines and septic tanks in the last few years, and till today 1.65 lakh women are being used to clean dry latrines.

On behalf of these Safai karamcharis, I demand elimination of manual scavenging. This has been prohibited by the Parliament. I also demand to ensure implementation of the 2013 Manual Scavenging Act and 2014 Supreme Court judgements, and also to adopt safe and modern technological methods to prevent loss of lives and to uplift the dignity of the Dalits. Thank you.

HON. CHAIRPERSON:

Shri Ashwini Kumar Choubey,

Shri Sharad Tripath,

Shri Gajendra Singh Shekhawat and

Kunwar Pushpendra Singh Chandel are permitted to associate with the issue raised by Shri George Baker.

Today's list of names of 20 hon. Members has been completed. Now, we are taking yesterday's list selected by the hon. Speaker. I request the hon. Members to cooperate and complete their speeches within the stipulated time. Each Member has to complete his speech in one minute only.